

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 258**

**(IB)-609(ND)/2017**

IA/3476/2020 IA/5083/2020 IA/4476/2020  
CA-688/2018 , CA-726/2018 , CA-747/2018, CA-774/2018, CA-  
603/2019, CA1602/2019 CA-667/2018 ,CA849/2018, CA-775/2018,  
CA-1238/2018,CA704/2018,CA-848/2018, CA-  
826/2018,CA827/2018,CA-850/2018,CA-828/2018,CA1122/2019,CA-  
368/2019, CA1669/2019,CA-4476/2020,CA-  
946/2019,CA994/2019,CA-37/2019,CA-798/2019,CA35/2019,CA-  
806/2018,CA-36/2019,CA809/2018,CA-807/2018,CA-  
797/2018,CA808/2018,CA-747/2018,CA-450/2019 &CA1126/2019  
IA/35/2021 & IA -747/2018

**IN THE MATTER OF:**

**SE Investments Ltd.**

... **Applicant/Petitioner**

**Versus**

**Soni Realtors Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 24.02.2021**

**CORAM:**

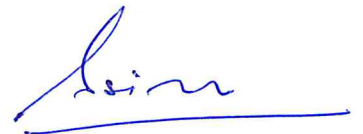
**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Rahul Malhotra, Adv for Non- Applicant  
Mr. Saurabh Jain, Advocate (for Financial Creditors/Home Buyers)  
Anuj Kumar, Adv and Vikram Gulliya, Adv for Applicant in IA NO.  
3476/2020 and in IA No. 4476/2020  
Alishan Naqvee, Swet Shikha Ccounsel for Respondent  
Adv. Kusum Pandey for Srijan Infra LLP (SRA) CP(IB) 609(ND)/2017  
Dheeraj Gupta for Amit Garg  
Manoj Kulshrestha RP  
Adv. Kusum Pandey appearing for Srijan Infra LLP (SRA)

**ORDER**

Renotify this case on 19<sup>th</sup> March, 2021.



**(T.S.Singh)**  
**Court Officer**